

(d) The State Government of Karnataka has mentioned that no such allegations have been received.

Special Economic Zones

†*7. SHRI MAHENDRA SINGH MAHRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) when the decision to set up Special Economic Zones (SEZs) was taken by Government;

(b) the names of the places which were selected for setting up Special Economic Zones;

(c) whether these Special Economic Zones were to be established by industrialists of the country; and

(d) if so, the names of those industrialists who have not set up Special Economic Zones till date?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Special Economic Zones (SEZs) Policy was launched in April, 2000. The Special Economic Zones Act, 2005, was passed by Parliament in May, 2005 which received Presidential assent on the 23rd of June, 2005. The SEZs Rules, 2006 came into effect on 10th February, 2006.

(b) No specific places were decided for setting up of SEZs. Presently, in addition to the Seven Central Government SEZs and 11 State/Private Sector SEZs set up prior to the enactment of SEZs Act, 2005, approvals have been accorded to 448 proposals for setting up of SEZs. A Statement showing State-wise distribution of SEZs is given in Statement (*See below*). The name of SEZ developers along with details of locations of these SEZs are available at www.sezindia.nic.in.

(c) Under the SEZs Policy and SEZs Act, 2005, there is no specific provision that SEZs were to be established by industrialists of the country. However, a Special Economic Zones (SEZs) may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade and Warehousing Zone.

(d) Does not arise in view of reply to (c) above.

† Original notice of the question was received in Hindi.

Statement*State-wise distribution of SEZs*

(As on 19.2.2016)

States/UTs	Central Government SEZs set up prior to the enactment of SEZs Act, 2005	State Government/Private Sector SEZs set up prior to the enactment of SEZs Act, 2005	Approvals granted under the SEZs Act, 2005	Total
Andhra Pradesh	1	0	34	35
Chandigarh	0	0	2	2
Chhattisgarh	0	0	3	3
Delhi	0	0	2	2
Goa	0	0	7	7
Gujarat	1	2	35	38
Haryana	0	0	26	26
Jharkhand	0	0	1	1
Karnataka	0	0	59	59
Kerala	1	0	29	30
Madhya Pradesh	0	1	12	13
Maharashtra	1	0	69	70
Manipur	0	0	1	1
Nagaland	0	0	2	2
Odisha	0	0	9	9
Puducherry	0	0	2	2
Punjab	0	0	4	4
Rajasthan	0	1	10	11
Tamil Nadu	1	4	52	57
Telangana	0	0	52	52
Uttar Pradesh	1	1	23	25
West Bengal	1	2	14	17
TOTAL	7	11	448	466